**General Information**

- FMR 3-1(1)
- FMR 3-1(2)
- Signatory Info

**Legends**

- Locked cell whose value is derived by formula
- Value to be entered by user
- Locked cell, no value can be entered
- Value to be selected from drop down menu
- Value to be entered by user and rows can be added/deleted
- Text value is to be entered
- Double click to open text editor window
- Locked cell, represents header
General Information

* Instructions :

1) Amounts should, at all places, be indicated in Rs. in lakh, up to two decimal places.

2) If the FMR retrieved for updation, was submitted in FRMS (erstwhile fraud reporting application) before April 1, 2017, please ensure that the mandatory fields are not left blank before creation of the instance document.
### Part A: Fraud Report

<table>
<thead>
<tr>
<th>No.</th>
<th>Details</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Name of the bank</td>
</tr>
<tr>
<td>2</td>
<td>Fraud number</td>
</tr>
<tr>
<td>3</td>
<td>Details of the branch</td>
</tr>
<tr>
<td>3.a</td>
<td>Branch Code **</td>
</tr>
<tr>
<td>3.b</td>
<td>Name of the branch **</td>
</tr>
<tr>
<td>4.a.i</td>
<td>Name of Perpetrator (Suspected/Actual) **</td>
</tr>
<tr>
<td>4.a.ii</td>
<td>Name of Account **</td>
</tr>
<tr>
<td>4.b</td>
<td>Name of activity of the Perpetrator **</td>
</tr>
<tr>
<td>4.c</td>
<td>PAN of Perpetrator **</td>
</tr>
<tr>
<td>5.a</td>
<td>Area of operation where the fraud has occurred **</td>
</tr>
<tr>
<td>5.b</td>
<td>Whether fraud has occurred in a borrowal account? **</td>
</tr>
<tr>
<td>5.c</td>
<td>Whether the advance was consortium advance? **</td>
</tr>
<tr>
<td>5.d</td>
<td>Name of consortium lead bank **</td>
</tr>
<tr>
<td>5.d.i</td>
<td>Consortium Leader Amount **</td>
</tr>
</tbody>
</table>

#### Consortium table

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Bank name</th>
<th>Consortium Member Amount</th>
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<tbody>
<tr>
<td>1</td>
<td>Consortium Advance</td>
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<table>
<thead>
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<tr>
<td>6.a</td>
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<td>6.b</td>
</tr>
<tr>
<td>6.c</td>
</tr>
<tr>
<td>6.d</td>
</tr>
<tr>
<td>7.a</td>
</tr>
<tr>
<td>7.b</td>
</tr>
<tr>
<td>8.a</td>
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<tr>
<td>8.b</td>
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<td>8.c</td>
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<td>8.d</td>
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<tr>
<td>8.e</td>
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<tr>
<td>9.a</td>
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<tr>
<td>9.b</td>
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<tr>
<td>9.c</td>
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<td>10.a</td>
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<tr>
<td>10.b</td>
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<tr>
<td>10.c</td>
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<tr>
<td>11.a</td>
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<td>11.b</td>
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<td>12.a</td>
</tr>
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<td>12.b</td>
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<tr>
<td>12.c</td>
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<tr>
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<td>13.a</td>
</tr>
<tr>
<td>13.a.i</td>
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<tr>
<td>13.a.ii</td>
</tr>
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<td>4</td>
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<td>13.b</td>
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<tr>
<td>13.b.i</td>
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<tr>
<td>13.b.ii</td>
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<tr>
<td>13.c</td>
</tr>
<tr>
<td>13.c.i</td>
</tr>
<tr>
<td>13.c.ii</td>
</tr>
<tr>
<td>Description</td>
</tr>
<tr>
<td>-------------</td>
</tr>
<tr>
<td>13.d Details of staff-side action</td>
</tr>
<tr>
<td>13.d (i) Whether any internal investigation has been/is proposed to be conducted? **</td>
</tr>
<tr>
<td>13.d (ii) If yes, date of completion/expected date of completion **</td>
</tr>
<tr>
<td>13.d (iii) Whether any departmental enquiry has been/is proposed to be conducted? **</td>
</tr>
<tr>
<td>13.d (iv) If Yes, give details in the 'Staff-side action' table</td>
</tr>
<tr>
<td>13.d (v) If not, reasons therefor **</td>
</tr>
<tr>
<td>13.e Steps taken/proposed to be taken to avoid such incidents **</td>
</tr>
<tr>
<td>14.a Amount Recovered</td>
</tr>
<tr>
<td>14.a (i) Amount recovered from party/parties concerned **</td>
</tr>
<tr>
<td>14.a (ii) From insurance **</td>
</tr>
<tr>
<td>14.a (iii) From other sources **</td>
</tr>
<tr>
<td>14.b Extent of loss to the bank</td>
</tr>
<tr>
<td>14.c Provision held **</td>
</tr>
<tr>
<td>14.d Amount written off **</td>
</tr>
<tr>
<td>15 Suggestions for consideration of RBI **</td>
</tr>
<tr>
<td>16 Other developments</td>
</tr>
<tr>
<td>17.(i) Whether case is closed **</td>
</tr>
<tr>
<td>17.(ii) Date of closure</td>
</tr>
</tbody>
</table>

**Note:** **Indicate mandatory fields**
## Staff – side action:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name **</th>
<th>PAN of staff member **</th>
<th>Designation **</th>
<th>Suspended **</th>
<th>Date of suspension **</th>
<th>Date of issue of charge sheet</th>
<th>Date of commencement of domestic enquiry</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
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</tbody>
</table>

<table>
<thead>
<tr>
<th>Date of completion of enquiry</th>
<th>Date of issue of final orders</th>
<th>Punishment Awarded **</th>
<th>Details of prosecution/conviction/acquittal, etc. **</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
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</tbody>
</table>

## Account Details:

<table>
<thead>
<tr>
<th>S. No.</th>
<th>Name of Perpetrator (Suspected/Actual) **</th>
<th>Type of perpetrator</th>
<th>Perpetrator Address **</th>
<th>Nature of Account, Account No. **</th>
<th>Date of Sanction</th>
<th>Borrowal account Sr. No. **</th>
<th>Sanctioned limit **</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
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</tbody>
</table>

<table>
<thead>
<tr>
<th>Balance outstanding **</th>
<th>PAN of perpetrator **</th>
<th>Name of Account, Customer ID **</th>
</tr>
</thead>
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<tr>
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</table>

## Details of Director/Partner:

<table>
<thead>
<tr>
<th>Name of Perpetrator (Suspected/Actual) **</th>
<th>S. No. of Perpetrator</th>
<th>S. No.</th>
<th>Name of Director/Partner **</th>
<th>PAN of Director/Partner **</th>
<th>Director/Partner Address **</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
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<td></td>
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<tr>
<td>Details of Associate Concern :</td>
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<td></td>
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</tr>
<tr>
<td>------------------------------</td>
<td>---</td>
<td></td>
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<td></td>
<td></td>
</tr>
<tr>
<td>**Name of Perpetrator (Suspected/Actual) **</td>
<td>S. No. of Perpetrator</td>
<td>S. No.</td>
<td>Name of Associate Concern **</td>
<td>PAN of Associate Concern **</td>
<td>Associate Concern Address **</td>
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</tbody>
</table>

<table>
<thead>
<tr>
<th>Associate Concern Director / Proprietor Details :</th>
<th></th>
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</thead>
<tbody>
<tr>
<td>**Name of Associate Concern **</td>
<td>S. No. of Associate Concern</td>
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</table>

<table>
<thead>
<tr>
<th>Collateral Security Details :</th>
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**Note:** ** Indicate mandatory fields
<table>
<thead>
<tr>
<th>Signature</th>
<th>Authorised Reporting Official</th>
<th>Countersigned By</th>
</tr>
</thead>
<tbody>
<tr>
<td>Name</td>
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<td></td>
</tr>
<tr>
<td>Designation</td>
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<tr>
<td>E-mail ID</td>
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</tr>
<tr>
<td>Tel. No. (O) [ With STD Code]</td>
<td></td>
<td></td>
</tr>
<tr>
<td>Tel. No. (R) [ With STD Code]</td>
<td></td>
<td></td>
</tr>
<tr>
<td>Place</td>
<td></td>
<td></td>
</tr>
<tr>
<td>Date</td>
<td></td>
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</tr>
</tbody>
</table>